Annexure - 3								
Name of the Corporate Debtor : Lancer Laser Tech Limited	Date of commencement of CIRP : 17.03.2021	List of creditors as on: 25.05.2021						
List of secured financial creditors (other than financial creditors belonging to any class of creditors)								

(Amount in Rs.)

	(Amount in Ks.)												ount in its. j	
Sr.	Name of creditor	Details of cla	im received	Details of claim admitted				Amount of	Amount	Amount of	Amount of	Remarks, if		
No.								contingent	of any	claim not	claim under	any		
		Date of	Amount	Amt. of claim	Nature of	Amount	Amount	Whether	% of	claim	mutual	admitted	verification	
		receipt	claimed	admitted	claim	covered by	covered by	Related	voting		dues,			
						Security	Guarantee	Party	share in		that			
						interest			coC		may be			
											cot off			
1	Axis Bank Ltd	20.05.2021	131298624	131298624	Financial	131298624	131298624	No	100	0	0	0	0	

*Details of Security Interest:

First and Exclusive Charge on All the piece and parcels of property being: New S. No. 2386 (Old S. No. 1434p2) 1436/1, 1439p, 1440/1, 1440/2p, Kadasan-Mehsana Highway, Mouje-Rajpur-382715 together will all the buildings and structures thereon, fixtures, fittings and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future in the name of Lancer Laser Tech Limited and bounded as below:

East: S. No. 1441p, 1439p West: Ahmedabad Mehsana Highway South: S. No. 1434p and 1436p and 1440p North: S. No. 1432 and 1433 and 1437, 1438

All that piece and parcels of property being: Survey/Block No- 1053, admeasuring 9763 sq. mtrs. NA plot area and construction thereon 311 sq. yards i.e. 260 sq. mtrs. Dist- Gandhinagar, Sub-Kalol, Mouje- Chhatral in the name of Shri. Narsinhbhai B. Patel and bounded as below:

East: Block No. 1061 West: Block No. 1059 South: Block No. 1055 North: Block No. 1053 land and sub-plot no. 2

Date on which title deeds were originally deposited: 24.05.2018. Thereafter memorandum of entry was extended accordingly: 11.09.2019, 30.12.2020.

Negative Lien: Residential property situated at 66, Alok Bunglow, Snehjyoti Co-Operative Society, Thaltej, Ahmedabad in the name of Dahyabhai B Patel & Shubhadraben D Patel